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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.02.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 20/9/HDB/2018
NAME OF THE COMPANY	IL&FS Engineering & Construction Company Ltd
NAME OF THE PETITIONER(S)	S.N. Plumbing Private Limited
NAME OF THE RESPONDENT(S)	IL&FS Engineering & Construction Company Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SANJAY KUMAR RUIA	Resolution Professional	ipskruia@gmail.com 9322593264	S.K.R. Ja
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**Counsel for Respondent(s):**


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao C. Bhupesh	Senior Advocate Advocate	9966622805	R. Raghunandan Rao

M-S. Mano Ranjani

Counsel mano3ranjani@gmail.com M-S. Mano Ranjani

Heard Sanjay Kumar Ruia, Learned Resolution Professional and Shri D. Rangarao, Learned Professional Representative and Ms. Mano Ranjani, Learned Counsel for the Petitioner and Shri Raghunandan Rao, Learned Senior Counsel for the Respondent.

The Learned Senior Counsel made preliminary objection on the issue as well as section 11 of IBC under which the petitioner has filed the case. Therefore, he sought time of two weeks to file his counter. At the request of both the counsels, post the case on 19.03.2018.

  
Member (T)

  
Member (J)